

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
STARRED QUESTION No. 24
ANSWERED ON 02.02.2026**

Status of Kasturba Gandhi Balika Vidyalayas

*24. Shri Raja Ram Singh:

Will the Minister of EDUCATION be pleased to state:

- (a) the amount of funds allocated and released for Kasturba Gandhi Balika Vidyalayas (KGBVs) during the last ten years in the country, State/UT-wise and year-wise;
- (b) the details and the number of KGBVs that are operational and non-operational in the country along with the number of girls enrolled therein during the last ten years, State/UT-wise and category-wise (SC/ST/OBC/Minorities/General);
- (c) the details of the steps taken by the Government to address the infrastructure challenges at these KGBVs including the details of constitution of any committees, issue of guidelines, release of special funds and action-taken reports in this regard during the last ten years; and
- (d) the amount of fund(s) allocated to each KGBV in the country including the faculty recruitments, sanctioned versus filled posts and hostel capacity during the last ten years, State/UT-wise?

ANSWER

**MINISTER OF EDUCATION
(SHRI DHARMENDRA PRADHAN)**

- (a) to (d): A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 24 ANSWERED ON 02.02.2026 ASKED BY SHRI RAJA RAM SINGH, HON'BLE MP REGARDING STATUS OF KASTURBA GANDHI BALIKA VIDYALAYAS

(a) to (d): The Kasturba Gandhi Balika Vidyalayas (KGBVs) are residential schools for girls belonging to Socio-Economically Disadvantaged Groups (SEDGs) such as Schedule Tribe, Schedule Caste, Other Backward Class and others in Educationally Backward Blocks (EBBs). The objective of the scheme is to ensure access to quality education for girls from SEDGs and reduce the gender gap at the elementary to senior secondary level by setting up residential schools with boarding facilities.

In 2018-19, the KGBV component of SSA and the Girls' Hostel component of Rashtriya Madhyamik Shiksha Abhiyan (RMSA) were merged under Samagra Shiksha as KGBVs, bringing all hostels under a single framework. Samagra Shiksha envisaged upgrading all KGBVs up to Class XII.

Samagra Shiksha supports creation of infrastructure and other basic facilities in Government Schools. In this regard, Annual Work Plan and Budget (AWP&B) is prepared by the States and UTs based on their requirements. These plans are then appraised/approved by Project Approval Board (PAB) in consultation with the States and UTs as per the programmatic and financial norms of the scheme and availability of budgetary resources. Based on the approved AWP&B, the Central Share under Samagra Shiksha is released to the respective State/UT in lumpsum. Funds for KGBVs are released to States and Union Territories as a component of Samagra Shiksha.

Education being in the concurrent list of the Constitution of India with majority of the schools under the domain of the States and UTs. Therefore, the recruitment and other service matters of KGBV teachers are under the domain of State/UT Governments and filling up of vacancies is a continuing process. However, under Samagra Shiksha, States/UTs are supported for strengthening of infrastructure in KGBVs such as classrooms, libraries, Toilets, Boundary Walls, Major Repairs, Drinking Water, Paintings on School Walls, Supply of Furniture etc.

State-wise/UT-wise details of the amount of funds approved for Kasturba Gandhi Balika Vidyalayas (KGBVs) from 2018-19 to 2025-26 are at **Annexure-I**.

State-wise/UT-wise details of the number of KGBVs approved and functional along with the category-wise number of girls enrolled as on 27.01.2026 are at **Annexure-II**.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED QUESTION NO. 24 ANSWERED ON 02.02.2026 ASKED BY SHRI RAJA RAM SINGH, HON'BLE MP REGARDING STATUS OF KASTURBA GANDHI BALIKA VIDYALAYAS

State-wise/UT-wise details of the amount of funds approved for Kasturba Gandhi Balika Vidyalayas (KGBVs) from 2018-19 to 2025-26:-

State-wise funds approved for KGBVs from 2018-19 to 2025-26									
(Rs. In lakh)									
S. No.	Name of States/UTs	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26
1	Andhra Pradesh	33771.29	47248.16	36434.16	32980.87	65409.24	74997.59	43642.73	46410.07
2	Arunachal Pradesh	4116.16	3988.64	6996.93	3920.51	6010.94	8420.2	13574.37	5322.86
3	Assam	7095.59	6927.69	7865.79	6803.26	12060.24	14868.24	10154.74	11131.65
4	Bihar	34196.4	30873.57	37934.56	20270.42	25063.88	37582.13	42347.65	43393.39
5	Chhattisgarh	6866	6701.58	4997.96	5180.66	8745.06	5936.15	9244.54	6570.25
6	DnD-DNH	58.47	53.34	85.69	38.44	68.98	85.32	88.57	93.35
7	Gujarat	6382.18	7082.17	6951.26	6007.05	15150.3	23869.99	15258.37	11912.67
8	Haryana	6145.18	3701.92	3404.19	2342.64	6590.62	3634.7	5041.61	5273.65
9	Himachal Pradesh	532.89	512.11	416.7	405.19	602.96	607.99	1093.56	754.24
10	Jammu and Kashmir	12564.32	5464.3	5233.91	3810.84	4487.72	6513.9	6162.51	5861.43
11	Jharkhand	15685.33	20292.64	19138.88	15954.84	20128.52	19801.23	20283.35	20283.35
12	Karnataka	5352.12	5893.22	6716.26	4658.67	7183.32	9875.35	7264.52	8432.28
13	Kerala	0	0	0	29.48	39.81	39.73	39.73	39.73
14	Ladakh	1733	581.02	436.27	385.07	568.7	644.3	705.57	527.96
15	Madhya Pradesh	18961.05	25318.36	13976.75	12018.13	22484.99	24327.68	24804.16	22935.28
16	Maharashtra	3519.33	5040.15	2841.4	2386.57	4209.65	5254.83	4299.3	4334.36
17	Manipur	706.63	829.42	1082.19	1698.77	2785.28	1130.4	1112.44	1093.29
18	Meghalaya	384.34	391.28	345.9	445.29	667.97	790.28	543.37	725.57
19	Mizoram	66.45	57.71	53.31	49.89	49.53	307.44	102.97	434.45
20	Nagaland	414.64	506.83	408.32	500.37	856.35	1243.41	910.89	1088.19
21	Odisha	19057.2	24561.99	13729.23	11172.74	27614.48	29228.07	23554.85	23045.56
22	Punjab	1075.47	2238.55	1104.46	1005.59	1417.93	1452.97	1882.02	1585.2
23	Rajasthan	20062.9	21635.26	18320.36	13439.92	24111.84	28201.74	25855.1	22433.48
24	Sikkim	80.01	84.6	76.33	68.6	248.59	90.09	100.99	92.1
25	Tamil Nadu	3881.61	4779.6	4390.62	4399.92	5254.81	5335.69	5789.1	6017.41
26	Telangana	48791.19	70416.69	58260.06	33447.82	57042.18	63152.61	65461.38	55777.94
27	Tripura	482.92	563.34	1187.07	694.8	865.83	817.07	981.22	1916.64
28	Uttar Pradesh	45092.72	106109.67	46952.25	50649.4	55378.94	172494.04	114408.53	130732.63
29	Uttarakhand	1557.84	1698.6	1672.9	1809.63	2254.54	2217.55	3882.82	3632.64
30	West Bengal	3303.79	4967.55	3690.6	6800.13	6122.55	5284.95	6547.07	7964.13
Total		301937.02	408519.92	304704.31	243375.5	383475.78	548205.62	455138.02	449815.75

Source: PRABANDH

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED QUESTION NO. 24 ANSWERED ON 02.02.2026 ASKED BY SHRI RAJA RAM SINGH, HON'BLE MP REGARDING STATUS OF KASTURBA GANDHI BALIKA VIDYALAYAS

State-wise/UT-wise details of the number of KGBVs approved and functional along with the category-wise number of girls enrolled as on 27.01.2026:-

Status of KGBVs			Category wise enrolment					
S. No.	Name of State/UT	Total KGBVs Approved	Total KGBVs Functional	SC	ST	OBC	Others	Total
1	Andhra Pradesh	587	546	29825	12529	52036	9343	103733
2	Arunachal Pradesh	82	78	0	8993	0	0	8993
3	Assam	162	151	985	7846	4229	8107	21167
4	Bihar	727	683	32344	6336	22152	4606	65438
5	Chhattisgarh	121	121	2289	12637	3427	18533	36886
6	DNH & DD	2	2	0	148	0	0	148
7	Gujarat	170	168	1928	4791	7594	5226	19539
8	Haryana	72	65	837	0	445	576	1858
9	Himachal Pradesh	14	14	355	142	12	399	908
10	Jammu and Kashmir	176	94	376	2020	626	5510	8532
11	Jharkhand	203	203	10394	27810	21509	11337	71050
12	Karnataka	146	145	4390	2178	4053	3843	14464
13	Kerala	1	1	6	28	8	38	80
14	Ladakh	20	15	0	428	0	106	534
15	Madhya Pradesh	408	408	11518	15702	10421	19630	57271
16	Maharashtra	86	85	1369	3289	2024	1309	7991
17	Manipur	12	12	112	1269	535	211	2127
18	Meghalaya	19	10	0	900	0	0	900
19	Mizoram	2	2	0	150	0	0	150
20	Nagaland	22	22	0	100	0	0	100
21	Odisha	355	324	10283	18335	11168	1213	40999
22	Punjab	29	29	2584	0	313	294	3191
23	Rajasthan	316	316	16409	13467	10207	2312	42395
24	Sikkim	1	1	10	72	72	2	156
25	Tamil Nadu	105	105	2643	2467	4568	33	9711
26	Telangana	736	721	31036	29810	74572	6353	141771
27	Tripura	15	15	33	1813	34	0	1880
28	Uttar Pradesh	841	783	43171	1493	32195	9287	86146
29	Uttarakhand	40	39	1819	457	1026	713	4015
30	West Bengal	169	158	1581	1799	949	1826	6155
Total		5639	5316	206297	177009	264175	110807	758288

Source: PRABANDH
